| | Annexure 1 | | | | | | | | | | | | | | |
|------|--|----------------------------|----------------|---------------------------|------------------|-------------------------------------|-----------------------------|-----------------------|-----------------------------------|----------------------------|--|-----------------|--------------------------|-------------------|--|
| | Name of the Corporate debtor: M/s. Karvy Data Management Services Limited; Date of commencement of CIRP: 15.09.2023; List of Creditors as on: 09.07.2024 | | | | | | | | | | | | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| S No | Name of Creditors | Details of claims received | | Details of claim admitted | | | | | | Amount | Amount | Amount | | | |
| | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by Security Interest | Amount covered by guarantee | Whether related party | % of voting share in COC | of contingen t claim | of any mutual dues, that may be | of claim not | Amount of claim under | Remarks if any | |
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